

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

50.

C.P. (IB)/159(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES:

Indian Bank
Vs
Vijayarani Saraf

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Ruchita Jain a/w Mr. Prakash Shinde, Ld. Counsel for the Petitioner present. Mr. Nausher Kohli a/w Ms. Ashiwini Gawde and Ms. Nashra Siddiqui, Ld. Counsel for the Respondent present.
2. Counsel for the Petitioner seeks two weeks' time to get instructions in the matter.
3. List this matter for hearing on **08.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)